

## **MAXIMUM SAFE AXLE WEIGHT AT A GLANCE**

### CONTENTS

1. 1
2. 2
3. 3

### **SCHEDULE 1 :- SCHEDULE**

#### **MAXIMUM SAFE AXLE WEIGHT AT A GLANCE**

S.O. 416(E). dated 9-6-1999- In exercise of the powers conferred by sub-section (1) of Section 58 of the Motor Vehicles Act, 1988 1 (59 of 1988) and in supersession of the Government of India in the Ministry of Surface Transport No. S.O.690(E), dated the 25th September, 1982, the Central Government hereby specifies that in relation to the transport vehicles of all makes and models except motor cab, the maximum safe laden weight of motor vehicles and maximum safe axle weight of each axle of such vehicles shall be as follows namely:-

#### **1. 1 :-**

The maximum safe laden weight and the maximum safe axle weight of each axle in relation to each make and model of such transport vehicle shall be as per the rating of the maximum safe weight and the maximum axle weight of each axle fixed by the manufacturer.

#### **2. 2 :-**

The maximum safe axle weight determined in para (1) shall be further restricted to the maximum safe axle weight given in the Schedule.

#### **3. 3 :-**

The maximum safe laden weight in respect of all such transport vehicles shall not be more than the sum total of all the maximum safe axle weight put together.

#### **SCHEDULE 1**

#### **SCHEDULE**

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The maximum safe axle weight shall be as follows:-  
Tonnes  
Single axle (Single wheel) fitted with 1 tyre 3.0  
Single axle fitted with 2 tyres 6.0  
Single axle fitted with 4 tyres 10.2  
Tandem axle fitted with 8 tyres 19.0  
2. This notification shall come into force on the first day of July, 1989.